

the urban areas of the country are adulterated and are a major health hazard; and

(b) if so, what steps Government proposed to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Standards for icecreams have been prescribed under Prevention of Food Adulteration Rules 1955. Permitted food colours, stabilizers, emulsifiers and edible flavours are allowed.

(b) Actions on samples of icecream which do not conform to standards are initiated under the provision of the Prevention of Food Adulteration Act by the State Food Authorities.

Financial Assistance to "Sanskrit Tols" in Assam

8585. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of age-old institutions known as 'Sanskrit Tols' which have been effectively imparting training in Sanskrit in the rural and remote areas of Assam;

(b) if so, whether any financial assistance has been given to them in the form of recurring and nonrecurring grants;

(c) if so, the details of such grants during 1984-85, 1985-86 and 1986-87; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) Yes, Sir.

(b) to (d). Yes, Sir. A grant of Rs. 5400/- was given to the Secretary, Uttar Lakhimpur Sanskrit Vidyalyaya, Lakhimpur during the year 1984-85 for meeting expenditure on 20 students @ Rs. 30/- p.m. for 12 months. The institution did not seek any financial assistance during 1985-86 and 1986-87.

Gandak Project

8586. SHRI RAM BAHADUR SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the work of Gandak Project has been suspended for some time past;

(b) if so, the reasons therefor;

(c) when the project is likely to be completed;

(d) whether any extension of time has been given due to lack of funds; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) to (e). The Phase II of the Project costing Rs. 204 crores, will spill-over to the VIII Plan because of the limited outlay of Rs. 15 crores provided for this project in the VII Plan.

Vayudoot Service from Bhubaneswar to Calcutta

8587. SHRI ANANTA PRASAD SETHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a proposal has been sent by